.Survey of Underground Water in Tirunelyeli, Tamil Nadu

1183 SHRI K. F. KOSALRAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether the Ground Water Board Cell have commenced survey regarding the availability of water particularly in the worst affected areas in Tirunelveh District Tamil Nadu State viz, Nanuner taluks?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU The Central PRATAP SINGH) Ground Water Board have already included Hydrogeological Survey of Tirunel eli District during field season programme 1977-78 and the work will commence from December, 1977

बिल्ली इग्ध योजना द्वारा दूध का वितरण

1184. श्री हरगोविन्द वर्माः

धीः लखन लाल कपुर:

क्या कवि भीर सिवाई मत्री यह बनाने की क्या करगे कि

- (7) बणा गन छ महीनो म दिल्ली दुग्ध योजना हारा दूध के वितरण में लापरवाही बरती जा रही है भी?
- (ख) यदि हा, तो या उसके कारणो की जाच की जायेगी, श्रीर
- (ग) दुध के वितरण में सुधार करने के किए क्या कार्यवाही करने का विचार है?

कवि दौर सिंबाई मंत्रालय में राज्य मंत्री (श्री भान प्रताप सिंह): (क) सरकार की पता नहीं है वि दिल्ली दुग्ध योजना हारा ग्रसावधानी बरनी जानी है।

(स) दिल्ली दूग्ध योजना 1,000 से प्रधिक दुग्ध बयों से दिल्ली के नागरिकों को प्रतिदिन 6 लाख से प्रधिक दूध की बोतर्ले वितरित करती है। इतने बडे वितरण कार्य मं कुछ शिकायस नो होनी ही है, विशेषकर जब दिल्ली दृष्ध योजना के दूध की माग उसके सम्भरण से काफी अधिक है जबकि सम्भरण को बढाया नही जा सकता।

(ग) वितरण स्टाफ की हिदायत दी गई है कि प्रत्येक शिकायत की बंगक्तिव हुए से जाच करे जिसके परिणामस्बद्धप हाल मे जनता के माथ बेहतर सामजस्य स्थापित हमा है।

Grant of Permission to Ex. P.M.'s House in Green Belt

1185 SHRI HARI VISHNU KAM-ATH Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the tormer Prime Minister Shrimiti Indira Gandhi's farmhouse building plan laid on the Table of the House on 6th August, 1977 and state:

- (a) whether the said farm house is being built in the "Green Belt",
- (b) whether according to the Delhi Master Plan, the construction of residential houses is not permitted m the green belt, and
- (c) if so, the reasons for sanction being accorded to her house building plan?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT) (a) to (c) The land under the Farm house is earmarked for "Agriculture Green" as per Master Plan for Delhi. According to the provision of the Master Plan and Building Bye-laws, construction of a farm house is permissible in such areas.